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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIFUR BENCH, JAIFUR.

\* \* \*

Date of Decision: 20.12.96

CP 101/94 (OA 245/93)

Shyam Lal, Helper Phalasi, T.No.71493/21, Loco Diesel, Western Railway, Ajmer.

... Petitioner

Versus

1. Shri R.P. Madan, Chief Works Manager, Loco Workshop, Western Railway, Ajmer.
2. Shri M.A. Bohra, SFO (W), Loco Workshop, Western Railway, Ajmer.

... Respondents

CORAM:

HON'BLE MR.GOPAL PRISHNA, VICE CHAIRMAN

HON'BLE MR.S.C.VAISH, ADMINISTRATIVE MEMBER

For the Petitioner

... None

For the Respondents

... Mr.H.K.Kapoor, CLA, departmental representative

O-R-D-E-R

PEP HON'BLE MR.GOPAL PRISHNA, VICE CHAIRMAN

Petitioner, Shyam Lal, in this Contempt petition u/s 17 of the Administrative Tribunals Act, 1985, has alleged contempt against the respondents for non-compliance of an interim direction of the Tribunal issued on 23.4.93 in OA 245/93.

2. None is present for the petitioner. We have heard Mr.H.K.Kapoor, CLA, departmental representative for the respondents.

3. The interim direction reads as follows :-

"Issue notice to the respondents returnable on 3.5.93. In the meanwhile, if a vacancy remains available after giving appointment to duly selected candidates and the applicant is senior most among ad hoc appointees to the post then the applicant may not be reverted from the present post till the next date. Notices to be served dasti."

4. The departmental representative has produced a copy of an order dated 30.6.95, which has been taken on the record and which indicates that the petitioner has been promoted as Diesel Mechanic Grade-III scale Rs.950-1500. In the circumstances, we find that no case of contempt is made out against the respondents. This Contempt Petition is, therefore, dismissed. Notices

Chikhi

(12)

issued are discharged.

*mml*

(S.C.VAISH)

ADMINISTRATIVE MEMBER

*Gopal Krishna*  
(GOPAL KRISHNA)

VICE CHAIRMAN

VK